

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1173

ANSWERED ON:26.11.2009

UNUTILISED RAILWAY LAND

Ahir Shri Hansraj Gangaram;Jindal Shri Naveen;Kumar Shri P.;Reddy Shri Mekapati Rajamohan

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of the vacant land area available with the Railways as on date;
- (b) whether it is a fact that Railways have identified 1.12 lakh acres of unused railway land for commercial purposes;
- (c) if so, the names of the sites identified for the purpose;
- (d) whether Railways have decided to develop the land through public-private partnership (PPP) model; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS(SHRI K. H. MUNIYAPPA)

(a) to (e): A Statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO.1173 BY SHRI M.RAJA MOHAN REDDY, SHRI NAVEEN JINDAL, SHRI HANSRAJ G.AHIR, SHRI P.KUMAR:

(a) to (e): Railways have about 1.13 lakh acres of vacant land. This includes land earmarked for Railway's own developmental works such as doubling, gauge conversion, yard remodelling and traffic facility works, setting up of factories, DFCCIL project and narrow strip of land required for servicing of Railway track. Vacant land not required for railway's immediate future operational needs is put to alternative usage including commercial development. Railways have identified 139 sites measuring approx 4336 acres of railway land, which is not required for immediate future operational use. Out of these 133 sites measuring 3744 acres have been entrusted for commercial development to Rail Land Development Authority (RLDA), an authority set up by an act of Parliament to undertake commercial development of vacant railway land.

For commercial development, RLDA follows lease premium models under which Railway land is leased for development on payment of lease premium to be paid by the developer either upfront or spread over a period of time and further development of land is done by developer through his own funds. Details of sites entrusted to RLDA for commercial utilisation as under-

Adilabad, Aurangabad, Ajmer (2 sites), Amritsar(2 sites), Badli (Delhi),Ballyghat, Bangalore City , Bansdroni Station, Bareilly City, Belgharia, sites between Central Station and M.G. Road,between Shyambazar and Sovabazar & between Tollygunj Station & Rabindra Sarabor, Bhavnagar (7 sites), Bhilai (3 sites), site between Bidhannagar-DumDum , Bokaro (2 sites), Borabanda, Budge-Budge, Budhlada, Central Station (07 sites), Chandigarh (2 sites), Chandni Chowk station, Chennai, Clutterbuckganj, Delhi (3 sites), Gaya, Guntakal (2 sites), Guwahati (13 sites), Gwalior (2 sites), Kanpur(2sites), Halihsahar, Hingoli, Hyderabad (3 sites), Jamnagar, Jodhpur, Kanchrapara, Karimganj, Katra, Lucknow ((3 sites), Maninagar (2sites), MTP(Chennai), Mudkhed, Mumbai, Nagapatinam, Naktala Station, New Alipurduar, New Cooch-behar, New Garia Station, New Jalpaiguri (5 sites), Pattukoti, Raipur (2 sites), Rajkot (10 sites), Raxaul, Salem, Secunderabad (6sites), Shahamatganj, Shyambazar(03sites), Siliguri (6 sites), Tatanagar, Thane, Tollygunjstation, Vijaywada,Villipuram, Visakhapatnam (2 sites), Washim.